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him I am not going to permit you. I have no prejudice against you.

SHRI PRAKASH YASHWANT AMBEDKAR: It is not a question of prejudice. . . . (Interruptions)...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I don't have any prejudice against you. I am sorry I am under a great strain of time. . . . (Interruptions)...

श्री प्रमोद महाजनः सदन ने ऐसा कभी नहीं सोचा। आपने ही सोचा।

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): All right. I thought.

SHRI PROMAD MAHAJAN: The House had never thought. The House had never thought that a one-side story was going on.... (Interruptions)....

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mr. Mahajan, the House might not have thought so. I am not saying that. It was my feeling. . . . (Interruptions). I myself felt that a one-side story was going on and the other Member should also be given a chance.

अरे सुनिए। प्लीज़ आप बात तो सुनना चाह नहीं रहे हैं। आप भी बहत ऐजिटेड हैं। ...(व्यवधान)...

SHRI PRAKASH YASHWANT AMBEDKAR: Then, when I wanted to associate, you could have allowed me also.... (Interruptions).... This is not for the first time that we are denied an opportunity.... (Interruptions) We wanted to associate many times earlier also... (Interruptions)...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): 1 have stated. . . . (Interruptions)...

SHRI PRAKASH YASHWANT AMBEDKAR: This is not fair. I asked your permission earlier also.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): If you want to speak. . . . (Interruptions)... If you want to speak, you first go to your seat. . . . (Interruptions)...

SHRI PRAKASH YASHWANT AMBEDKAR: It is all right. I will go.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mr. Ambedkar, I have your name. You are also very agitated. I am going to adopt the same procedure again. I seek the idulgence of the House and the sense of the house. If the House agrees, I will permit one more speaker. I am not going to permit any more speakers. Mr. Ambedkar will be allowed to speak only for two minutes ...(Interruptions)...Please take your seats.

SOME HON. MEMBERS: We also want to speak. . . . (Interruptions)...

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Mr. Ambedkar, please sit down. I have taken the sense of the House. There is no consensus on the question of allowing you to speak. So, I request you to respect the sense of the House. Please take up this issue tomorrow. You can express your views some other time. Please take your seat. Now, Mr. Ledger.

SHRI PRAKASH YASHWANT AMBEDKAR: Sir, this is a very serious issue.

(Interruptions)

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Nothing will go on record. . . . (Interruptions)... We have to run this House according to a certain procedure. Now Mr. Ledger.

THE APPROPRIATION (RAILWAYS) NO. 5 BILL, 1994

THE APPROPRIATION (RAILWAYS) NO. 4 BILL, 1994 (CONTD.)

SHRI DAVID LEDGER (Assam): Mr. Vice-Chairman, Sir, I rise to support both the Appropriation Bills. Sir, it is needless for me to repeat that so far as development is concerned, the North Eastern states are the most undeveloped. Sir, the pace of industrialisation in the

North-East has been very slow as compared to other developed areas of the country. The main reason is the transport bottleneck. Sir, I am thankful to the present Government ... (Interruptions). for showing the political will to remove some of the obstacles which have for ages stood in the way of development in the region. Sir, there was a time when there was an impression that the North-East, Assam and its neighbouring States in the North-East were the step-children of Delhi. There was an impression that the North-East was the hinterland of the country. Its only utility was to produce raw materials which could be pumped out for setting up industries elsewhere in the country on the British model. Sir, fortunately, this cynicism has slowly made way for hope and cautions optimism. Sir, the present Government. particularly the hon. Prime Minister, has taken keen interest in the development of the region. The developmental process in the North-Eastern states is being closely monitored today. Three Ministerial Committees have been set up under the leadership of seasoned and experienced Ministers like Mr. S.B. Chavan, Mr. Manmohan Singh and Mr. Pranab Mukherji. Sir, even Rajiv Gandhi, our late leader and late Prime Minister. appreciated the situation in the North-East and he also appreciated the urgent need to develop the region and to bring it on a par with the other parts of the country. Sir, as a result of his political will, the Assam Accord was signed. The AGP Government came to power. But all the goodwill of the people of the State of Assam, all the trust and all the confidence of the people, was squandered away by the AGP. As a result, in the elections of 1991, the AGP was voted out of power. It was consigned to the dustbin of history and the Congress was voted back to power.

Mr. Vice-Chairman, Sir I would like to take the opportunity to compliment the Railway Ministry for the appreciable developmental work which has been undertaken by the Railways in my State

of Assam. Sir, the Gauge Conversion Project between Guwahati and Dibrugarh has been taken up. The road-cum-rail bridge which is the third bridge over the Brahmputra, and is now popularly known the Nararayan Setu, is nearing completion. The Government has agreed in principle to set up a fourth bridge over the Brahmaputra at Bogibil in Dibrugarh. But, Sir, in spite of all these steps, there is unhappiness among the people over the tardiness of progress of some of these projects and also non-fulfilment of some of the long-pending demands of the people of the State. Sir, I will briefly deal with some of these.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): But in any case, you have to complete within ten minutes. I request you.

SHRI DAVID LEDGER: I will try, Sir. Sir, the Narnarayan Setu, which I was just mentioning, the third bridge over the Brahmaputra River, connecting Jogigopa and Pancharatna, is an on-going project. The project was started and it will be completed by 31st December, 1995. The cost of the project is Rs. 406 crores at 1992-93 prices and, I am sure, the cost will be more according to today's market rates.

I am sure that the price will be more according to today's market rates. Sir, I don't know what portion of this money has been released for the project but the fact remains that the work has come to a halt today. There is a strong rumour that this has happened because of nonpayment of bills to the construction company, because of lack of funds or something. And I am also told that even the machinery and equipment which were used in that project have been shifted to some other place. Sir, If this is true and if non-payment is the case, then it is really unfortunate. I would urge upon the Railway Minister for immediate release of funds and continuation of the work. Sir, I am sure, the hon. Minister will appreciate that any further delay in

No. 4 Bill,

construction of this project will result in further escalation in the cost of the project, not to speak of frustration and dissatisfaction and loss of confidence in the Railways. Sir, whatever impediments or whatever the shortage of funds those obstacles should be removed and steps should be taken to ensure completion of the work by December, 1995.

The Appropriation (Railways)

Sir, the Railways have adopted a policy of unigauge during the 8th Plan period. More thrust has been put on guage conversion than on the laying of new lines. During the entire Plan Period 800 kilometres of tracks have been targeted for conversion under this scheme. Sir, I feel that this is a very good move and I am glad to say that even my State of Assam has benefited from this scheme. Sir, as I was mentioning in my earlier remarks, Guwahati-Lumding sector of gauge conversion has been completed and has been opened to traffic. remaining portion between Lumding and Dibrugarh, measuring 628 kilometres remains to be completed. The work is going on and I would request the hon. Minister that there should be no delay in completion of the work. The necessary funds should be provided and the work should be completed by the end of this Plan period. Sir, this project will open up the whole of upper Assam and will facilitate the movement of products from tea, plywood and oil sector.

Sir. I would like to draw the attention of the hon. Minister to a very long standing demand not only of the people of the State of Assam but also of the people of other States like Arunachal Pradesh, Sir, it relates to the creation of a new Railway Division of Rangia, comprising the area between Srirampur in the Assam-West Bengal border and Murkongcelck in Afunachal Pradesh. Sir, may I say, this Division is important from the view point of operational as well as administrative convenience. Sir, in the Faridabad Session of the All-India Congress Committee held in 1969, the

then Government had given an assurance that a new Division at Rangia would be set up. Sir, there have been subsequent assurances from the Railway Ministry, taking into account the feasibility, the economic viability and also the increasing public demand. Sir, during the two-and-ahalf decades, various State Governments. political parties. non-political organisations, Railway Karmachari Parishads, Members of Parliament cutting across party lines, have been demanding for this. Sir, I would only request the hon. Minister to give a thoughtful consideration to it and take a positive decision in a short time.

Sir, I would once again like to congratulate the Railway Ministry for introducing a Rajdhani Express between Delhi and Guwahati. This train is extremely popular, may I say! There is full booking well ahead of time. People are making full use of it. The only problem is that there is no stoppage in the entire North-East. The train starts from Guwahati and it comes and stops at New Jalpaiguri. That is the first stoppage in West Bengal. After that it has three stoppages in Bihar, two in U.P. and then it reaches Delhi.

Sir, I had also raised this matter in the informal Consultative Committee meeting held on 18th last that at feast one stoppage should be provided at new Bongaigaon. This would help the people of Bongaigaon, Kukrejhar ...

VICE-CHAIRMAN THE (SYED SIBTEY RAZI): Please conclude ...

SHRI DAVID LEDGER: Sir. this will help Bongaigaon, Kakrajhar, Goalpara and Barpeta people. Sir. another thing is the new train service has already started running late quite often. The train is running 4-5 hours late. So, punctual running of this train should be ensured; otherwise, I do not think why people should travel by this train.

Paying a very high fare compared to other trains. I would also like to thank the Minister for the restoration of

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Guwahati-Dubri Express which is now running during the night. People, by and large, have welcomed this move but there is a lack of basic amenities in this train. People are complaining.

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VICE-CHAIRMAN (SYED THE SIBTEY RAZI): You please conclude. I am sorry. Your Party has 50 minutes and there are 5-7 speakers from your Party. So you have been told that you do not go beyond ten minutes. Please you have to conclude within one or two minutes.

SHRI DAVID LEDGER: Sir, basic amenities like light and water are not available in the train. This is what the people are complaining. I would request the Minister to see to it. Most of the coaches are dilapidated and worn out. So, good coaches should be provided and basic amenities like electricity and water be provided. Sir, there is another project, a very important project which the people have been demanding -- a bridge over the Brahmaputra at Bogibil. This will benefit the people of Arunachal Pradesh who have to travel 9 hours to cross the Brahmaputra river.

Sir, another demand that I have to make is regarding my home-town, Barpeta Road in Barpeta district. There are four pairs of long distance 2601/2602 trains Trivandrum-Guwahati Express; 2649/2650 Cochin Guwahati Express; 2673/2674 Banglaore Guwahati Express and 5645/ 5646 Dadar Guwahati Express. there are stoppages for these trains at Road but there is reservation facility. I would request the honourable Minister to consider this need. Reservation facility should be available to the people.

There are two small points and then I will conclude. Sir, there is a level crossing at Changasari. It is a very old level crossing between Baihata and Agthury station quite close to

Guwahati. There is a heavy traffic on this route because National Highway-31 is running on this route. This level crossing is very unsafe. A number of accidents have taken place in the recent past. People are demanding that this level crossing should be replaced by a fly-over and, I am told that there is an agreement between the NF Railway and the PWD. Sir, the matter seems to be pending with the Ministry of Surface Transport and I request the Minister to expedite the case with the Ministry of Surface Transport. The last point, Sir. There is a narrow bridge while we go from Maligaon Charali to Jalukbari. We find the narrow bridge which runs over the shuttle line connecting Kamakhya station and Pandu station. This bridge is also very old, dilapidated and worn out. A number of accidents have taken place in the last few years. So, I request the Minister that care should be taken for proper maintenance of this bridge. Sir, before I conclude I would like to say that no region in this country can develop unless full benefits of railway network are extented to it. We have the new Industrial Policy.

Sir, in the New Industrial policy a number of restrictions have been lifted, in fact, on most of the industries. Now the enterpreneurs are free to go anywhere in the country and set up industries. But unless there is infrastructure and proper there communication network enterpreneur, I am afraid, is going to set up industries. They are not going to take risk. Sir, it is here that the Indian Railways, which is the biggest public sector undertaking country, can play a very vital role. Sig, it can connect the interior and the far-flung areas like North-east with the main land the mainstream. And if, Sir, Indian Railways can bring North-East on the railway map, it will not only develop the backward areas and bring them on a par with the rest of the developed areas of the country but

also will strengthen the national integration and fulfil our national objective. Thank you, Sir.

The Appropriation (Railways)

उपसभाध्यक्ष (सैयद सिब्ते रजी): श्री नारायण प्रसाद गुप्ता। आपके 11 मिनट हैं।

श्री नारायण प्रसाद गुप्ता (मध्य प्रदेश)ः नहीं, ऐसा है, मुझे यह बताया गया है कि मेरे 35 मिनट हैं।

उपसभाध्यक्ष (सैयद सिब्ते रजी): मैं इसीलिए यह बात साफ कर देना चाहता हूं ताकि आपको भ्रम न हो। इतना समय नहीं है। आप स्पीच दे रहे हैं, आपको यह भ्रम नहीं रहना चाहिए कि आपके पास 35 मिनट है।

श्री नारायण प्रसाद गुप्ताः मैं अपनी बात जल्दी समाप्त करूंगा।

उपसभाध्यक्ष महोदय, मझे इस बात की खशो है कि रलवे विभाग पर मैं आज चर्चा करने जा रहा हं। रेलवे भारत सरकार का उपक्रम है, सबसे बड़ा उपक्रम है। तमाम देश की जनता की अनेकों आशायें वह पूरी कर रहा है। इससे देश की जनता को बहुत अपेक्षायें हैं, यह बात सर्वविदित है। जनता की अपेक्षायें हैं कि यह उपक्रम ठीक से चले। यह ऐसी अपेक्षा है जिससे शायद किसी को कोई आपत्ति नहीं हो सकती है। मुख्य बात यह है कि यह सरकार या विभाग, ठीक से चल भी रहा है या नहीं चल रहा है, यह देखने की बात है। मेरा आरोप है कि विभाग बिल्कुल ठीक नहीं चल रहा है। इस विभाग का परफार्मेंस काफी खराब है। मुझे यह कहते हुए दुख होता है कि पिछले जितने रेल मंत्री हुए हैं, सबसे ज्यादा खराब काम, अव्यवस्थित काम रेलवे विभाग का इस समय हो रहा है। मैं यह कोई आरोप के रूप में नहीं किन्तू, शिकायत तो मैं कर सकता हं क्योंकि आप दो-दो विनियोग विधेयक पेश कर रहे हैं। पहले 1991-92 में जो ज्यादा खर्चा हुआ उसके लिए मांग रहे है। इसमें मुझे कोई आपत्ति नहीं है। लेकिन यह जो दुसरा विनियोग विधेयक है, यह मेरी समझ में नहीं आता है कि यह अभी क्यों प्रेस्तुत किया गया। अभी हाल ही में 1994-95 का बजट पास हंआ। इतनी जल्दी यह दसरा विनियोग विधेयक लाकर आपको सप्लीमेंटरी धनराशि मांगने की आवश्यकता क्यों पड़ी? बजट मांगें किस तरह से तैयार की जा रही हैं यह चिंता का विषय है। इतनी जल्दी 1994-95 के बजट में सप्लीमेंटरी मांगें लाने की क्या आवश्यकता है, इस पर मुझे आपत्ति है। इस विभाग में मैं समझता हं कि इस तरीके से गडबडियां चल रही हैं।

उपसभाध्यक्ष महोदय, देश की जनता की पहली आवश्यकता है कि जो कुछ रेलों का विकास हो रहा है उसमें सभी प्रदेशों को कुछ न कुछ मिले और इसलिय जो क्षेत्रीय असंतुलन का आरोप लगाया जा रहा है वह सही है। में यह इसलिए कहता हूं कि गये पांच वर्षों में मध्य प्रदेश को कोई एक रेल लाइन नहीं मिली, कोई वहां सवें का काम नहीं हुआ। एक सवें का काम हिं हुआ। एक सवें का काम वर्षों में मध्य प्रदेश जैसे बड़े राज्य को रेल लाइन देने में कोई ईमानदारी नहीं बसती गयी, ऐसा दिखायी देता है। यह आरोप आप पर सब जगह लग रहा है कि राजनैतिक प्रेशर में आपके सारे फैसले होते हैं कि नयी नयी रेल लाइने कहां डालनी हैं।

दूसरी बात नैरो गेज से ब्राड गेज में बदलने की जो मांग मध्य प्रदेश की है वह भी आप पूरी नहीं कर रहे हैं। माननीय अर्जुन सिंह जी आपके पास विराजमान हैं! शायद वे जानते होंगे कि मध्य प्रदेश की हालत क्या है। जवलपुर-गोंदिया की हम कब से मांग कर रहे हैं। लेकिन जबलपुर-गोंदिया आप देना नहीं चाहते हैं। हम लिलतपुर-संगरीली की मांग कर रहे हैं।

लेकिन आपने तो सर्वे ही शुरू करवाया, हालत आपके विभाग की यह है। कृपया मध्य प्रदेश को कुछ दीजिये। यह मेरी पहली बात है।

दूसरी बात मैं कहना चाहता हूं कि क्षेत्रीय असंतुलन में रेलों की मांग पूरी की जाए रेल लाइनें डाली जाएं, पहली मांग तो यही है। इसको आप कृपा करके देख ले। दसरी यह आती है कि जब यह सवाल आता है कि रेल लाइनें डालिये, नेरो-गेज को ब्राड-गेज में बदलिये तो हर बार आप पैसे का रोना है। मैं समझता हूं कि पैसे की कठिनाई स्वाभाविक हो सकती है। शायद जो पैसा है. उसी में ही रेल लाइनें डलेंगी। लेकिन हम कछ आशाएं आपसे कर सकते है। पैसा कहीं से भी लाइये। पैसा कई तरीके से लाया जा सकता है। कुछ बाहर से ला सकते हैं, यहां से ला सकते हैं और शायद जो फजलखर्ची आपके यहां हो रही है, उसमें मितव्ययितता बरत कर आप अपने रेलवे विभाग का कोष कुछ बढा सकते है जिससे यह आप कह सके कि आपको पैसे की कमी महसस नहीं होने देंगे। लेकिन ऐसा कहीं दिखाई नहीं दे रहा है। मैं यह बात इसलिए कह रहा हूं कि दिखावा ज्यादा हो रहा है। मैं आपको बता सकता हूं कि वस्तुस्थिति क्या है। आज भी करोडों रुपया विभागीय अधिकारियों की हवाई यात्राओं पर खर्च हो रहे हैं। उसमें The Appropriation

(Railways)

सम्पूर्ण आय का तीन प्रतिशत चोरी के कारण मुआवजे पर खर्च हो रहा है। अब रेलवे की सम्पूर्ण आय कितनी है और उसका तीन प्रतिशत अगर आप मुआवज़े पर खर्च कर रहे हैं तो इसके लिए कौन जिम्मेदार है? कितनी एफिशियंसी रेलवे विभाग में है. कपा कर के आप यह देख लें।

विलंब से गाडियां चल रही हैं। इससे कितनी ऊर्जा का नाश हो रहा है। उसमें आप कोई कमी कर सकते हैं तो देखें। उच्च श्रेणी में जो यात्रा पासों में अंधाधंध आप विद्ध कर रहे हैं. क्या उसमें कछ कमी कर सकते हैं? तीन वर्षों में 33 करोड़ की रेल सम्पत्ति की चोरी हुई है। मुझे बडा आश्चर्य है कि बाहर के लोग तो ठीक हैं लेकिन इसमें तीन हजार रेलवे कर्मचारी चोरी में पकड़े गये। आप का रेलवे विभाग जिस तरीके से चल रहा है. आप संतोष कर सकते हैं, आप बहमत के आधार पर अपनी मांगें स्वीकार करा सकते हैं लेकिन हम तो कोई ऐसा सर्टिफिकेट आपको देने की स्थिति में अभी नहीं है। मैं आपसे गुज़ारिश करूंगा, आप बुजुर्ग है, आप देखें मुझे पता नहीं कि रेलवे विभाग की चुस्ती कहां चली गई है जो माधवराव सिंधिया जी के समय में चुस्ती थी, उसका कहीं अता-पता नहीं है। चारो तरफ आज अव्यवस्था फैली हुई है। कल महाराष्ट्र के प्रतिनिधियों ने बताया मार्च, 1994 में लात्र से मीराज लाइन नेरोगेज से ब्राडगेज होने जा रही है, इसके सर्वे के लिए उद्घाटन की क्या जरूरत थी आपको, यह मैं आज तक नहीं समझ पाया हुं। क्या कभी सर्वे का भी उद्घाटन होता है। सर्वे तो रेल विभाग के कर्मचारी करेंगे। जब आपकी रेलवे लाइन डलने लगे, शुरुआत हो, आप जुरुर उद्घाटन करें। लेकिन मैंने सूना है कि ज़ाफर शरीफ साहब को ले जाया गया, पाटिल साहब को ले जाया गया। इतनी लम्बी रेलवे लाइन के सर्वे के लिए, मैंने सुना है कि दो बार उद्घाटन आपने किया है। इस प्रकार के जो यह खर्च हो रहे हैं, इनको आप रोकिये इसके बाद अगर आप कुछ बचा सकें, मितव्ययता कर सकें तो पैसा आएगा। रेलवे लाइनों का जो विस्तार आप कर रहे है, वह सब प्रदेशों में दीजिये।

आज भी रेलवे विभाग पर भ्रष्टाचार के आरोप लग रहे हैं। उसमें कोई कमी नहीं हुई है बल्कि बढ़ते ही चले जा रहे हैं। ऊपर से नीचे तक भ्रष्टाचार के आरोप हैं। मैं उनको गिनाना नहीं चाहता हं और न मैं किसी पर सीधे अर्सेष लगाना चाहता हं। अगर किसी देश के रेल मंत्री पर इंजिन खरीदने में भ्रष्टाचार के आरोप लग रहे हैं, मेरी तरफ से नहीं, तो क्या आप उनका खण्डन कोंगे और देश की जनता को बताएंगे कि नहीं ऐसा नहीं हुआ है। लेकिन देश की जनता के गले से नीचे यह बात नहीं उतर रही है, लोग अनुभव कर रहे है कि भारी भ्रष्टाचार

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आपका रेलवे रिज़र्वेशन आफिस, आरक्षण कार्यालय जिस तरीके से काम कर रहा है, मैं आपको इतने दख के साथ यह कहना चाहता हं कि दिल्ली के अन्दर जितने मंत्रालय हैं सभी मंत्रियों की ओर से हर भेजे हुए पत्र का जवाब आता है लेकिन रेलवे विभाग से किसी पत्र के उत्तर की अपेक्षा मुझे नहीं है। (व्यवधान) मेरे पांच पत्रों का उत्तर नहीं दिया गया। (व्यवधान)

डा॰ नौनिहाल सिंह: कोई जवाब नहीं आता है। (व्यवधान)

श्रीमती मालती शर्मा: मैंने कई पत्र लिखे लेकिन कोई उत्तर नहीं आया (व्यवधान)

श्री नारायण प्रसाद गुप्ताः रेल विभाग यह अशिष्ट व्यवहार कर रहा है। मैं इसलिए कहता हूं कि ए॰सी॰-II के अन्दर चोरी हुआ सामान आज तक रेल विभाग की प्राप्ति रसीद भी नहीं भेजी गई। अभी-अभी दिल्ली के आरक्षण आफिस में जितना किराया, उतनी ही रिश्वत । बाकायदा टिकट जिसको दिया गया, जिसके द्वारा दिया गया है. यह सब मैंने भेजा हुआ है लेकिन आज तक रेलवे विभाग की प्राप्ति नहीं आई है कि कृपया आपका कोई पत्र आया है, मैं उस पर कार्यवाही कर रहा हूं। जरा कपा करके आप दिखवा लीजिए कि क्या एमपीज के भी जो पत्र आते हैं उनका आपके विभागों में जवाब दिया जाता है? मैं समझता हं कि यह बहुत अशिष्टता है और आगे यह बंद होना चाहिये। कम से कम आप प्राप्ति का उत्तर दीजिये। लेकिन चार महीने के बाद बम्बई से मेरे पास आदमी आया विजिलेंस विभाग से जो यह कहने आया कि क्या आपने कोई शिकायत (की अगर यही आपके विभागों का हाल चल रहा है तो यह कभी सधरने वाली नहीं है। हालत बहुत खराब है, भ्रष्टाचार समाप्त नहीं हुआ है, असंतुलन दूर नहीं हुआ है, खर्चे आपके कम नहीं हुये और इसके अलावा रेल की यात्रा भी असरक्षित है। आज रेलवे से यात्रा करना कोई स्रक्षित नहीं समझा जाता। रेलवे का जो अपने सशस्त्र बल रखा हुआ है वह निहायत नकारा है, वह चोरी में शरीक है। इतना ही नहीं हमारे जगन्नाथ सिंह जी का जब झांसी से ग्वालियर के बीच में ए॰सी॰ सेकेण्ड क्लास में सामान चैला गया तब आपके कंटक्टर और अटेंडेंट चोर से मिले हुये थे जिन्होंने दरवाजा खुला रखा और सामान को ले जाने दिया। ये सारी बातें घट रही हैं और इन छोटी बातों से ही बड़ी बात का अंदाजा लगा सकते हैं।

महोदय, अंत में मैं उन बातों पर आ जाता हूं जिन यांगों पर हम अभी तक ज्यादा जोर देते रहे हैं। मैं आशा करता हं कि असंतूलन दूर होगा, भ्रष्टाचार समाप्त होगा। रलवं में जो डकैतियां हो रही हैं जरा उनकी संख्या निकाल लीजिये। चोरियां कितनी हो रही हैं। मैं कहना चाहा हं कि रेलवे की क्या हालत है। पिछले वर्ष जो बजट में पैसा रखा गया, 1994-95 से पहले, मेरे पास जो जानकारी है उसके अनुसार वह जिन स्विधाओं के नाम पर रखा गया, वह पैसा आप खर्च भी नहीं कर सके। इसलिये कृपा करके अपनी छवि सुधारने के लिये चतुर्थ श्रेणी के कर्मचारियों की थोड़ी संख्या बढाइए। रलवे स्टेशनों और खास तौर से उत्तर प्रदेश के रेलवे स्टेशनों की हालत बहुत खराब है। स्टेशन पर जाने पर क्या दुश्य दिखाई देता है। इसलिए स्वीपर क्यों नहीं बढात हैं? रेलगाडी जंक्शन पर जब खडी होगी, स्वीपर आएगा, डिब्बा साफ कर देगा, यह नहीं हो रहा है। कोई चेकिंग नहीं है और सारी लिथाजी यहां से वहां फैली हुई है। चुस्ती के नाम पर कोई चीज रेलवे विभाग में नहीं बर्चा है। कृपा करके आप इसको दिखवाएं जो हम जनसविधाओं के सवाल खड़े करते हैं शौचालय नहीं है। भोपाल का रेलवे स्टेशन जहां पांच-पांच गाडियां, सुपराफास्ट गाड़ियां रुकती है, वहां पर सिर ढकने के लिए आंधे प्लेटफार्म पर कोई छत नहीं है। बारिश में आप तामिलनाड पर, जी॰टी॰ पर नहीं चढ़ सकते हैं। यह सारी हालत आज भोपाल में बनी हुई है....(समय की घंटी) इसलिए मैं अपनी बात समाप्त करते हुए अंत में एक डेढ मिनट और लेना चाहंगा।

जो मांगे हम करते आ रहे हैं एक परम्परा के रूप में दुबारा मांग कर रहे हैं। लेकिन हमारे प्रदेश की जो मांगे हैं मैं आशा करता हूं कि आप उनमें से कुछ देंगे, जरुर हमें।

परासिया-छिदवाड़ा नैरो रोज, कितना छोटा है। उसकी ब्राड गंज में बदल दें। बहुत बड़ा मामला नहीं है। कोयले की खदानें छिदवाड़ा जिले के अंदर है। वहां और बड़े-बड़े उद्योग लग रहे है अब तो। कमलनाथ जी भी बहां से हैं। वह आपने अब तक नहीं किया है। भोपाल में नई दिल्ली को कोई आपने एक्सप्रेस गाड़ी नहीं दी है। शताब्दी दी है। वह कितने लोगों के लिए है, सब बड़े लोगों के लिए है, सब बड़े लोगों के लिए है। कोई सामान्य श्रेणी की बोगी इसके

अंदर नहीं है। कृपया या तो सामान्य श्रेणी की बोगी लगाइए नहीं तो मैं यह मांग करता हूं कि भोपाल नई दिल्ली के बीच एक नयी एक्सप्रेस गाड़ी चलाइए जो भोपाल की गाड़ी होगी, राजधानी की गाड़ी होगी, मध्य प्रदेश की गाड़ी होगी। जो शाम को निकलकर दिल्ली आएगी और शाम को निकलकर फिर भोपाल जाएगी क्योंकि मालवा भी अब बेकार हो गयी है, छतीसगढ़ बेकार हो गयी है। चार-चार घंटे आपकी गाड़ियां लेट चल रही है। इसलिए कृपा करके नयी गाड़ी चलाइए।

लिलतपुर सिंगरोली रेल लाइन के लिए आंदोलन चला हुआ है। जबलपुर मंडला की मीटर गेज को ब्राड गेज में बदलने के लिए आपने समें अभी नहीं किया है। इन्दौर भोपाल के रेल लाइन में सुधार, दोहरीकरण और विद्युतीकरण, यह भी कब से मांग की जा रही है। भोपाल और इन्दौर दोनों ही महत्वपूर्ण शहर है इनको जोड़ने के लिए आपके यहां से कुछ नहीं हो रहा है। इन्दौर-भोपाल के मध्य इंटरिसटी एक्सप्रेस जो चार घंटे में पहुंच सके यह हमारी बहुत दिनों से मांग चल रही है। कृपया आप इस पर विचार करें।

भोपाल में आबादी बढ़ने के कारण.....(समय की घंटी) मैं आधे-एक मिनट में अपनी बात समाप्त कर रहा हूं। भोपाल जो मध्य प्रदेश की राजधानी है उसका रेलवे स्टेशन नवाब साहब की स्टेट के समय से बना हुआ स्टेशन है। छोटे-छोटे स्टेशन है। अब राजधानी है जहां 12,13 और 14 लाख की आबादी हो गयी है। हबीबगंज का जो नया रेलवे स्टेशन बन रहा है उसमें काफी देरी हो रही है।

वहां से झुगी-झोंपड़ियों को नहीं हटाया जा रहा है और सरकार आपकी है, आप चाहे तो हटा सकते हैं और उनको कहीं बसा सकते हैं। लेकिन हबीबगंज के रेलबे स्टेशन का कार्य तेजी से पूरा करने की आवश्यकता है। विदिशा में घोंडवाना एक्सप्रेस का स्टोपेज है अब घोंडवाना एक्सप्रेस को विदिशा में रोकाने में क्या दिकत है? इतने पर्यटक वहां आते हैं। जब सांची जाना होता है बाकी जगह तो आप कृपा करके इसको भी जग देख लें।

उपसभाध्यक्ष (सैयद सिब्ते रज़ी) : कृपया समाप्त करें।

श्री नारायण प्रसाद गुप्ता : एक आधा मिनट में में अपने बात करूंगा। मांगें हैं केवल वही पढ़ रहा हूं।.....(व्यवधान) दिल्ली-बम्बई के मध्य सेन्ट्रल रेलवे में एक सुपर फास्ट ट्रेन हो। अभी तक कोई सपरफास्ट देन दिल्ली और बम्बई वाया सैन्ट्रल रेलवे पर नहीं। कृपया इसको देखें। विदिशा पर्यटन केन्द्र है। अतः स्टेशन पर रिटायरिंग रूम की व्यवस्था की जाए। दो और छोटी मांगें हैं, आधा मिनट लूंगा। क्षिप्रा एक्सप्रैस मध्य प्रदेश को उत्तर प्रदेश, बिहार, बंगाल से जोड़ती है, अतः उसे दैनिक टेन किया जाए। एक मामला और आया है। मैं मांग के रूप में नहीं कहता। यह सांसदों के लिए जो बैड रोल्ज़ हैं इसके 15 रुपये ले रहे हैं, पहले दस रुपये थे। मैं मांग करूंगा, मआफ भले न करें मैं यह मांग नहीं करूंगा, लेकिन यह विचार के लिए जरूर जोडता हं, यह दस के पन्द्रह रुपये बैड रोल करने की क्या जरूरत थी? हमारे सिटिंग मैंबर्स जो महीने में 15 दिन घुमते हैं, अब एक सज्जन कह रहे थे कि अनेकों कामों से सांसदों को, मैं सिटिंग मैंबरों की बात कर रहा हं, चाहे सब मैंबरों की बात न करूं, लेकिन आप इस पर भी विचार करें कि यह जो बैडरोल के आप पन्द्रह रूपये सांसदों से ले रहे हैं, यह ठीक है या नहीं जरा आप इस पर विचार कों और निर्णय कों।

डिब्बों का रख-रखाव अत्यन्त खराब है, इसको तरन स्थारा जाए। नई भर्ती पर रोक हटाई जाए। भोजन व्यवस्था में स्धार किया जाए। देशों की लेट-लतीफी पर नियन्त्रण किया जाए और टेनों में अनारक्षित डिब्बे की संख्या बढ़ाई जाए।

मैं समझता हं कि मैंने कुछ बातें आपके सामने रखी है। मैं आशा करता हूं कि रेलवे मंत्री जी गंभीरता से हमारी मांगों को लेंगे और प्रदेश को कुछ राहत मिले इस प्रकार का कोई काम, एक्शन टेकन तो दिखाई नहीं देता, लेकिन वह जरूर कुछ दिनों में हमको दिखाई देगा, इस आशा के साथ मैं अपना बोलना समाप्त करता हं। धन्यवाद ।

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Shri Surinder Kumar Singla. You will restrict yourself to ten minutes only. After you Mr. Veerappan will speak.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Sir, he promised to speak only for three minutes.

VICE-CHAIRMAN THE (SYED SIBTEY RAZI): That is a deal between you and him-and I don't know how long it will last!

SHRI SURINDER KUMAR SINGLA (Punjab): Sir, I am extremely grateful to you for allotting time to me. In fact, Sir, honestly I was debating with myself whether I should really participate in this discussion or not. The very fact that the more I participate in discussions on the railway budget, appropriations demands, makes me suffer the more outside due to charges of helplessness. As a Member of Parliament I have been speaking here a number of times, but nothing comes out of it. It is not only today, but the Railway Ministry has not been attending to whatever we have been saying in this House for the last 40 years

Punjab might be producing, every five years, 17 or 20 Members of Parliament. and they have been talking about new railway lines, new railway services, doubling of lines and so many other things over the last 40 years. If you make a calculation, maybe 200 MPs have been participating in the discussion on the railway budget, appropriations demands, but not an inch of new railway line has been built in the State of Punjab. That is my grouse. That is why I was thinking whether I should really speak today or not. Here I would like to remind the hon, Minister of one thing.

Last time when I spoke, Mr. Minister, I remind you, you told me at a dinner. after you spoke in the House, that I was emotional, that you were then going to attend to my demands. I am sorry to mention that not a single demand has been met so far. What have you done to them? The railways are such a massive organization with such huge resources that it represents one of the institutions which can help open up our economy.

6.00 P.M.

I would call it an engine of economic growth. If you look at it from that angle, the Government's policy is to have a balanced growth. Then, the State of Punjab needs to be attended to more by the Railways than by any other body. But, I am sorry to say, that has not

happened. I must say this in the interest of the national economy. For example, Punjab produces foodgrains for the country. I tell you that more than 10 lakh tonnes of foodgrains are lying in the open, which need to be sent to the consumer centres in India, but no railway wagon is available in different areas. Letters have been written by the Chief Minister to the Railway Minister.

THE VICE-CHAIRMAN (SYSED SIBTEY RAZI): Mr. Singla, will you kindly yield for a minute?

Hon. Members, according to the List of Business, there is a Half-an-Hour discussion given notice of by Shri P. Upendra, Shri Samadani, Shri Janeswar Mishra and Dr. M. Aram. The Appropriation Bill which are going on are also very important. There is a suo motu statement to be made by the Minister of State in the Ministry of External Affairs, Shri Salman Khursheed, on Pakistan's nuclear capability. So. I have to take the sense of the House on which should be taken up first.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Sir, tomorrow is the last day. Let us finish the Appropriation (Railways) Bills first. After we finish that....

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Then the statement and then....(Interruptions).

If you let me know your opinions, one by one, then, I can reach some conclusion.

SHRI M.A. BABY (Kerala): Sir. I would like to bring to your notice a very serious lapse on the part of the Government in managing the Government and other business.

Tomorrow is the Private Members' day. We cannot take up any important business tomorrow. I suggest that you should give a direction to the Government that matters relating to Government and other business should be worked out in a proper fashion. All

these issues are very important. We want to discuss the UNDP Report. Mr. Salman Khursheed's statement is also very important. The Appropriation (Railways) Bills are equally important. We have been given a very very unenviable responsibility of discarding some and selecting some others out of these important items. This reflects the very poor management of the parliamentary business by the Government.

No. 4 Bill.

I don't want to say anything further. I want a very very strict direction from you to the Government so that at least from the next session onwards things would improve at least a little bit.

THE VICE-CHAIRMN (SYED SIBTEY RAZI): Hon. Member, I think. there is no need of giving a direction to the Government because the business was very much in order. The House took a lot of time in the Zero Hour. You know, according to the convention, when there is a Calling Attention motion, we do not make the Zero Hour Mentions, but the Chairman permitted them and it went beyond control. Sometimes it happens. You understand it. You were very much present in the House. So, there is no need of directing the Government. The business is totally in order.

The question is: which should be taken up first because we have to dispose of all the business? The Chair will try, but it will depend upon you. The Appropriation (Railways) Bills are Money Bills. It is my responsibility. The Lok Sabha is going to adjourn tomorrow. They should be passed in any case today. So, I will take the sense of the House whether you would like that the Appropriation Bills should be finished first, then the Minister's statement on Pakistan's nuclear capability and then the Half-an-Hour Discussion or whatever.

SHRI DIGVIJAY SINGH: Sir, we can finish the statement on Pakistan first in 15 minutes.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Yes, Shri Salman

Khursheed, please. Only a few names are there.

STATEMENT BY MINISTER

Re. Pakistan's Nuclear Capability

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): Sir, we have carefully noted the statement by the former Prime Minister of Pakistan that Pakistan possesses an atomic bomb. This is the first ever such explicit statement by a Pakistani leader who occupied highest the office government. Pakistan can no longer maintain a stand of ambiguity about the intentions and true purpose of the nuclear weapon programme.

We have consistently held the view for long that Pakistan is pursuing a weaponoriented nuclear programme. surreptitious evolution of Pakistan's nuclear weapon programme from its infancy and its clandestine development naturally engaged have our close attention all along. We are dismayed that Pakistan not only has advanced its nuclear weapon programme to an intended conclusion but also is holding out to India a nuclear threat in settling its outstanding differences with us. This is a matter of grave concern to us.

The international community must concertedly act to ensure that Pakistan behaves as a responsible member in the comity of nations. Indeed, there has been international concern expressed over Pakistan's emergence as a nuclear weapon state. Pakistan should be forthwith compelled to abandon its nuclear weapons programme and agree to conduct itself within limits. Recent reports indicate that Pakistan continuing to pursue its nuclear weapon programme and is clandestinely procuring materials for this purpose from whatever source available. The reality today is that Pakistan is becoming a serious threat to international peace stability.

Pakistan's deplorable record of aiding and abetting international terrorism and subversion combines with its open threat to use nuclear weapons as an instrument of policy.

We are taking all necessary steps to mobilise the international community over the threat posed by Pakistan as a State-sponsoring terrorism with a declared intent to use nuclear weapons for resolving its differences with India over J&K.

I assure the House that the Government will maintain the utmost vigilance on this matter and will act with decisiveness and firmness in thwarting any danger to the country's national security.

THE VICE-CHAIRMAN (SYED SIBREY RAZI): There are nine Members who want to seek clarifications from the Minister. I would request them to take only two or three minutes while seeking clarifications.

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Mr. Vice-Chairman, Sir, this is the third time when our business is being interrupted. If the Order paper is in order, we can follow some order. How long should we wait here and sit here without transacting any business, although it is listed in the business?

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): I agree with you, Mr. Minister, but whatever business is going on, it is totally in order, because everything is settled in advance. Nothing is being done at this moment. I appreciate your position. Because the Statement has already been made by the hon. Minister, if the Members agree their demand for seeking clarifications may be withdrawn.

SHRI DIGVIJAY SINGH: We can ask for the clarifications tomorrow.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): All right, you can seek clarifications tomorrow.